

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 13th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd.	...	Appellant(s)
Vs.		
Punjab State Power Corporation Ltd. & Anr..	...	Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra for R-1

Mr. Sakesh Kumar for R-2

ORDER

List this matter on **09.03.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/pr